

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**Original Application No. 83 of 2020  
(SZ)**

Tribunal on its own motion  
Suo Motu based on the News Item in  
Dinamalar, Chennai News paper  
Dt.15.06.2020, "Indifference in  
Maintenance inspite of de-silting  
Sadayanguppam lake has become a Gutter"

...Applicant(s)

**Vs**

The Principal Secretary to Government  
Public Works Department,  
Secretariat, Fort St. George,  
Chennai and Others.

...Respondents.

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai



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Vs

- 1 The Principal Secretary to Government,  
Public Works Department,  
Secretariat, Fort St. George,  
Chennai.
- 2 The Secretary of Govt. of Tamil Nadu  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 3 Additional Chief Secretary to Govt. of Tamil Nadu  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600 009.
- 4 The District Collector,  
Tiruvallur District,  
First Floor, Collectorate,  
Thiruvallur – 602 001.
- 5 Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building,  
Chennai – 600 003.
- 6 The Chairman,  
Tamil Nadu State Pollution Control Board,  
Chennai.

...Respondents

**REPORT FILED ON BEHALF OF THE 6<sup>TH</sup> RESPONDENT**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, .Josephine Sahayarani, Daughter of Jesu Rajan , Christian, aged about 56 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:-

*J. Sahayarani*  
16/3/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 6<sup>th</sup> Respondent Board and as such I am well acquainted with the facts of the case as per records.

2. It is further submitted that the Hon'ble NGT (SZ), Chennai has passed common order dated 07.01.2022 and directed as follows:

*“ The Tamil Nadu Pollution Control Board is also directed to inspect the area in question and submit the present status of the water quality and whether any improvement has happened in that area on account of the action taken by the authorities”.*

3. It is respectfully submitted that, the site of Sadayankuppam Lake was inspected by the officials of the O/o. DEE, TNPCB, Ambattur on 10.02.2022. During inspection, it was found that lake was filled with water and a sample was collected and sent for analysis. The result shows that there is improvement in the quality of lake water ROA of lake water samples collected on 10.02.2022 satisfy the Designated Best Use; Bathing Water Standards except BOD 4 mg/L as against the standard of 3 mg/l other parameters i.e; pH, Dissolved Oxygen and Total coliform are within the standards. There is no visible sewage/sullage or trade effluent discharge into the lake. As there is no sewage/sullage or any trade effluents being let into lake, presence of fecal coliform may be due to open defecation of the people from the nearby Sadayankuppam Village. The Report of Analysis of the samples collected on 13.11.2021 and 10.02.2022 is furnished as follows:.

**Comparison of the ROA of samples collected on 13.11.2021 & 10.02.2022**

S.No	Parameters	Sampling date		Standard for bathing water
		13.11.2021	10.02.2022	
1.	pH	5.77	7.49	6.5 – 8.5
2.	TSS (mg/L)	14	14	-
3.	TDS (mg/L)	1896	412	-
4.	BOD at 27oC for 3 days (mg/L)	10	4	<3 mg/l

*J. J. Annas*  
16/3/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.

5.	COD (mg/L)	64	40	-
6.	Total Nitrogen (mg/L)	12.32	<1	-
7.	Ammonical Nitrogen (mg/L)	6.78	<2	-
8.	Dissolved Oxygen (mg/L)		6.2	>5 mg/l
9.	Faecal Coliform (MPN/100ml)	93	45	-
10	Total Coliform (MPN/100ml)	790	330	500MPN/100 ml

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

*J. Josephine Sahay*  
16/3/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
CHENNAI-600 032.  
**BEFORE ME**

#### VERIFICATION

I, J. Josephine Sahayarani, D/o. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

*J. Josephine Sahay*  
16/3/2022  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No.76, MOUNT SALAI, GUINDY,  
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**REPORT FILED ON BEHALF OF THE 6<sup>th</sup>**  
**RESPONDENT – TAMIL NADU**  
**POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB  
Thiru. Sai Sathyajith  
BSC, Chennai.

Dated: 16.03.2022

Date of hearing: 11.04.2022

